

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 232**

**TO BE ANSWERED ON THE 27TH NOVEMBER, 2024/ AGRAHAYANA 6, 1946
(SAKA)**

ACCOMMODATION FOR CAPFs PERSONNEL

232 SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of Home Affairs be pleased to state:

(a) the number of dwelling units available and authorised for providing accommodation to Central Armed Police Forces (CAPF) personnel and also those under construction for AR, BSF, CISF, CRPF, ITBP, NSG and SSB;

(b) steps taken by Government to enhance the availability of dwelling units for CAPFs;

(c) whether it is a fact that since 2019-20 there has been underutilisation of funds for building projects for CAPFs and Central Police Organisations; and

(d) if so, the details thereof and steps taken by Government to ensure effective and optimum utilisation of funds?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The total number of dwelling units available is 1,32,918 and total number of dwelling units authorized is 2,65,298 for Central Armed Police Forces (CAPFs) personnel. The number of dwelling units under construction is 12,739 (AR- 547; BSF- 1,836; CISF- 1,688; CRPF-2,691; ITBP- 3,441; NSG- 330 and SSB- 2,206).

(b) The following steps have been taken to enhance the availability of dwelling units for CAPFs, AR & NSG:

(i) The Ministry constantly endeavors to ensure timely completion of under construction dwelling units.

(ii) To ensure better availability of dwelling units, this Ministry has permitted inter-Force allocation of dwelling units through online portal "CAPF e-Awas".

(iii) A provision has been made in Umbrella Scheme of Police Infrastructure for construction of new dwelling units as per need.

(c) No, Sir.

(d) Does not arise.
